

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 131 of 2012

Dated : 5th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bihar Chamber of Commerce

...Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Suraj Samdarshi
Counsel for the Respondent(s) : Mr. Mohit Kr. Shah for BSEB

ORDER

Mr. Mohit Kumar Shah, the learned counsel undertakes to file Vakalatnama on behalf of Board-Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 30.10.2012 after serving copy on the other side.

Post the matter on **07.11.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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